



Completion of Recovery Certificate No. 8914 of 2025 dated October 3, 2025 issued against Mr. Manjeet H Gandhi (PAN: BCFPG8204G) in the matter of Summary Proceedings against the Brokers who Defaulted in payment of Registration Fees

1. Recovery Certificate No. 8914 of 2025 dated October 3, 2025 was drawn against Mr. Manjeet H Gandhi (PAN: BCFPG8204G) [“Defaulter”] for sum of Rs. 1,88,18,539/- (Rupees One Crore Eighty Eight Lakh Eighteen Thousand Five Hundred Thirty Nine Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of Registration Fees levied by SEBI vide Order No. WTM/MSS/MIRSD/25/2009 dated 29.10.2009 in the matter of Summary Proceedings against the Brokers who Defaulted in payment of Registration Fees
2. In view of the payment of the amount due under the Recovery Certificate, the said Recovery Certificate is hereby completed in exercise of powers under sub-section (1) of Section 28A of the Securities and Exchange Board of India Act, 1992 read with Section 224 of the Income-tax Act, 1961.
3. Given under my hand and seal at Mumbai this 20th Day of February, 2026

RECOVERY OFFICER